

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 8164/2010
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 22/08/1989
IN WPC NO. 3209/1980 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH)

STATE OF U.P.& ORS.

PETITIONER(S)

VERSUS

YADVENDRAM BIKARAM SINGH

RESPONDENT(S)

(WITH APPLN. (S) FOR C/DELAY IN FILING SLP AND C/DELAY IN REFILING
SLP AND EXEMPTION FROM FILING O.T. AND PERMISSION TO FILE
ADDITIONAL DOCUMENTS AND INTERIM RELIEF AND OFFICE REPORT)
(FOR FINAL DISPOSAL)

Date : 06/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s)

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Abhishek Chaudhary, Adv.
Ms. S. Pathak, Adv.
Mr. Utakarsh Jaiswal, Adv.

For Respondent(s)

Dr. Sushil Balwada, Adv.
Mr. Vivek Mishra, Adv.
Mr. Sandeep K. Mishra, Adv.
Mr. Rohit Singh, Adv.
Mr. Ajay Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 10th February, 2015.

[VINOD LAKHINA]
COURT MASTER

[ASHA SONI]
COURT MASTER